

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 8/RP/2024

Subject : Petition for review of the Order dated 13.11.2023 in Petition No 238/GT/2020 for truing up of tariff of Rihand Super Thermal Power Station, Stage III (1000 MW) for the period from 2014-19.

Date of Hearing : **29.8.2024**

Petitioner : NTPC Limited

Respondents : UPPC and Ors.

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Anand Sagar Pandey, NTPC
Shri Siddhant Pradhan, NTPC
Shri Sachin Dubey, Advocate, BSES Discoms
Shri Mohit Jain, Advocate, BSES Discoms
Ms. Jaya, BSES Discoms

Record of Proceedings

Due to paucity of time, the Review Petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.

2. The Commission, while adjourning the matter, directed the Review Petitioner to furnish the following clarification on or before **30.9.2024** after serving a copy to the Respondents:

i) Excel sheet of back calculations of the weighted average GCV as claimed by the Petitioner linked with the particulars submitted in form-15.

3. The Review Petition will be listed for hearing on **8.10.2024**

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

